

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT – II

Item No. 288
50(ND)14

IN THE MATTER OF:

Sh. Ashok Kumar Gupta & Ors.

...

Applicant/Petitioner

Versus

M/s. Meta Plast Engineering Pvt. Ltd. & ors. ...

Respondent

Under Section: 397-398

Order delivered on 15.07.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

None

ORDER

Renotify on 10th September 2021.


(T.S.Singh)
Court Officer